GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.647 TO BE ANSWERED ON 27.04.2016

Socio-Economic Development of Minority Women/Children.

647. SHRI NAGAR RODMAL :

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has implemented any schemes for the Socio-Economic Development of Women and Children belonging to the minority communities;
- (b) if so, the State-wise details thereof during each of the last three years and the current year;
- (c) the State-wise number of women and children benefited by these schemes during the current five year plan, scheme-wise;
- (d) whether the Government proposes to launch any new scheme in this regard; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) The following schemes of Ministry of Minority Affairs are implemented for the Socio Economic Development of Women and children belonging to Minority Communities.
 - Nai Roshni: This scheme is being implemented from the year 2012 with the objective to empower and instill confidence among minority women including women from other communities (not exceeding 25%) by providing knowledge, tools and techniques for interacting with Banks and other institutions.
 - Maulana Azad Scholarship for Meritorious Girls students: This scheme recognizes, promotes and assists meritorious girls' students belonging to economically weaker section of minorities. Scholarships

are given for payment of school/college fee, purchase of syllabus books, purchase of stationery/equipment required for the course & payment of Boarding/Lodging charges.

3. Integrated Child Development Services(ICDS) under 15PP:

Under the scheme, 2.41 lacs Aaganwadi centers have been operationalized in the Minority Concentration Areas. The benefits are given to the children in the age group of 1-6 years and for pregnant women and lactating mothers.

- Besides, 555 Kasturba Gandhi Balika Vidyalayas (KGBV) have been operationalized in areas with substantial minority population for enrollment of minority girls.
- 5. Women's hostels are also being constructed in the areas with substantial minority population for accommodation of minority girls.

In rest of the schemes, like Pre-Matric, Post Matric, Merit –cum Means Scholarship, Maulana Azad National Fellowship, Free Coaching, Nayi Udaan (Financial support to Minority candidates clearing Prelims Examinations conducted by UPSC, SSC, and State Public Service Commission), NayaSavera – Free Coaching and Allied Scheme, Padho Pradesh – scheme of Interest Subsidy on Educational Loans for Overseas Studies for the Students belonging to the Minority Communities, 30% is reserved for Women/girls.

(b) &(c) The State-wise details of the scheme Nai Roshni, Maulana Azad Scholarship for Meritorious Girls students and ICDS under 15PP during the last three years and the current year and the State-wise no. of women and children benefited by the scheme during the current five year plan is placed at Annexure I,II & III. State-wise figures in respect of Kasturba Gandhi Balika Vidyalayas (KGBV) and Women's hostels are not available.

(d)& (e) There is no proposal at present to launch any new scheme.

Annexure to LSPQ No 647 asked by Shri Nagar Rodmal to be answered on 27.04.2016

Annexure-I Nai Roshani

State wise no. of trainees trained and funds released to the Non-Governmental Organisations for Implementation of the Scheme of Leadership Development of Minority Women (Nai Roshni) during 2012-13 to 2015-16 (till 31/01/2016)

		2012-13 2013			14	2014-	2015-16		
Sr. No.	States	Fund Release (in Rs.Crores)	Trainees Covered	Fund Release (in Rs.Crores)	Trainees Covered	Fund Release (in Rs.Crores)	Trainees Covered	Fund Release (in Rs.Crores)	Trainees Covered
1	Andhra Pradesh	-	-	0.47	2650	0.18	475	0.13	725
2	Arunachal Pradesh	-	-	0.05	375	-	-	0.00	
3	Assam	-	-	0.64	3650	0.78	3450	1.15	5250
4	Bihar	-	-	0.11	750	0.64	4275	0.53	1675
5	Chattisgarh	0.5	225	0.05	375	0.03	225	0.11	575
6	Delhi	-	-	0.2	1125	0.28	1775	0.06	
7	Gujarat	0.25	1125	0.06	375	0.23	1525	0.10	575
8	Haryana	-	-	0.04	250	0.09	600	0.04	
9	Himanchal Pradesh	-	-	0.02	125	0.04	250	0.01	
10	Jammu & Kashmir	-	-	0.07	500	0.09	350	0.0032	
11	Jharkhand	-	-	0.19	1100	0.15	725	0.27	1575
12	Karnataka	0.22	675	0.36	2050	0.23	1250	0.38	1850
13	Kerala	0.22	350	0.1	625	0.1	700	0.37	2325
14	Madhya Pradesh	0.6	2500	0.89	4925	1.35	8400	1.36	5450
15	Maharashtra	0.14	450	0.31	2000	0.31	1950	0.15	550
16	Manipur	0.55	1300	0.66	3000	0.41	2100	0.35	575
17	Nagaland	-	-	0.04	250	0.17	1075	0.00	
18	Odissa	0.18	675	0.22	1375	0.14	575	0.37	1650
19	Punjab	-	-	0.25	1250	0.05	350	0.00	
20	Rajasthan	0.58	1775	0.48	2625	0.99	6000	0.55	1725
21	Sikkim	-	-	-	-	0.03	225	0.00	
22	Telangana	-	-	-	-	0.03	225	0.03	
23	Tripura	-	-	-	-	0.12	850	0.03	
24	Tamil Nadu	0.05	225	0.22	1200	0.09	375	0.15	875
25	Uttar pradesh	7.09	26225	5.39	25475	6.62	28825	7.81	31225
26	Uttarakhand	0.55	1425	0.46	1875	0.33	2125	7.81	1175
27	West Bengal	-	-	0.56	3200	0.31	1650	0.49	950
	Total	10.45	36950	11.86	60875	13.78	71075	14.81	58725
	Grand Total	10.45	36950	11.95	60875	13.99	71075	14.81	58725

Annexure to LSPQ No 647 asked by Shri Nagar Rodmal to be answered on 27.04.2016

Annexure-II

State/UT-wise Physical and Financial Sanction Maulana Azad Scholarship for meritorious girls students in respect of Maulana Azad Education Foundation during 12th Plan i.e. 2012-13, 2013-14, 2014-15, 2015-16

SI.	Name of	20	12-13	2013-14		2014-15		2015-16	
No.	State/UT	No. of Girls	Amount						
Ι	ANDAMAN & NICOBAR	0	0	7	0.84	8	0.96	2	0.24
2	andhra pradesh	1323	158.76	1851	222.12	2394	287.28	1388	166.56
3	ARUNACHAL PRADESH	0	0	0	0	0	0.00	2	0.24
4	ASSAM	717	86.04	1546	185.52	2457	294.84	2332	279.84
5	BIHAR	2642	317.04	3442	413.04	4563	547.56	4758	570.96
6	CHANDIGARH	18	2.16	7	0.84	11	1.32	9	1.08
7	CHATTISGARH	4	0.48	40	4.8	17	2.04	18	2.16
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0.00	0	0.00
9	DAMAN & DIU	0	0	4	0.48	0	0.00	0	0.00
10	GOA	2	0.24	2	0.24	5	0.60	10	1.20
11	GUJARAT	877	105.24	1168	140.16	1517	182.04	1570	188.40
12	HARYANA	42	5.04	35	4.2	85	10.20	32	3.84
13	HIMACHAL PRADESH	0	0	I	0.12	7	0.84	2	0.24
14	JAMMU &KASHMIR	33	3.96	179	21.48	103	12.36	466	55.92
15	JHARKHAND	718	86.16	1025	123	1312	157.44	1109	133.08
16	KARNATAKA	1488	178.56	2014	241.68	2681	321.72	2999	359.88
17	KERALA	3330	399.6	4760	571.2	5899	707.88	6489	778.68
18	LAKSHADWEEP	0	0	0	0	0	0.00	0	0.00
19	MADHYA PRADESH	731	87.72	975	117	1266	151.92	1062	127.44
20	MAHARASHTRA	2230	267.6	2928	351.36	4151	498.12	4404	528.48
21	MANIPUR	41	4.92	114	13.68	199	23.88	62	7.44
22	MEGHALAYA	6	0.72	10	١.2	16	1.92	170	20.40
23	MIZORAM	0	0	0	0	0	0.00	I	0.12
24	NAGALAND	2	0.24	6	0.72	21	2.52	2	0.24
25	NCT OF DELHI	332	39.84	422	50.64	546	65.52	552	66.24
26	ODISHA	87	10.44	165	19.8	253	30.36	274	32.88
27	PUDUCHERY	4	0.48	20	2.4	26	3.12	16	1.92
28	PUNJAB	167	20.04	150	18	253	30.36	250	30.00
29	RAJASTHAN	680	81.6	923	110.76	1089	130.68	1343	161.16
30	SIKKIM	0	0	0	0	0	0.00	0	0.00
31	TAMIL NADU	1802	216.24	2509	301.08	3200	384.00	3938	472.56
32	TELANGANA	0	0	0	0	0	0	891	106.92
33	TRIPURA	2	0.24	0	0	0	0.00	I	0.12
34	UTTAR PRADESH	5791	694.92	7939	952.68	10434	1252.08	10776	1293.12
35	UTTRAKHAND	77	9.24	191	22.92	282	33.84	425	51.00
36	WEST BENGAL	2010	241.2	2726	327.12	2631	315.72	2647	317.64
	TOTAL	25156	3018.72	35159	4219.08	45426	5451.12	48000	5760.00

Annex	ture to LSPQ No 647 asked by S	hri Nagar Rodmal to be ans	swered on 27.04.2016		Annexure-III				
	Operationalization of an	nanwadi contros und	lor Integrated Chil		nen & Child Develo		ntial minority n	pulation (No. of AW	Ce/Mini_AWCe)
		Target for	Achievement	Target for	Achievement	Target for	Achievement	Target for	Achievement
S. N.	State/UT	operationalization of AWCs/mini- AWCs	(Number of AWCs/mini- AWCs operationalized)	operationalization of AWCs/mini- AWCs	(Number of AWCs/mini-AWCs operationalized)	operationalization of AWCs/mini- AWCs		operationalization of AWCs/mini- AWCs	
		2012-2	013	2013-	2014	2014	-15	*2015-16 (up to 31.1	2.2015)
1	A & N Islands	-		0	0				
2	Andhra Pradesh	27	0	27	27				
3	Arunachal Pradesh	-		0	0				
4	Assam	-		0	0				
	Bihar	1706	1706	0	0				
	Chandigarh	-							
	Chhattisgarh	-		0	0				
	Dadra & Nagar Haveli	-							
	Daman & Diu	-							
	Delhi	-		0	-				
	Goa	-		0					
	Gujarat	-		0	0				
	Haryana	205	205	0	-				
	Himachal Pradesh	1	1	0	-				
15	Jharkhand	-		0	-				
	Karnataka	0	0	0	0				
	Kerala Madhya Pradesh	22 0	21]	1				
	Maharashtra	410	0 104	306	265	41		41	41
	Manipur	735	0	735	0	735			
	Odisha		0	135		755		755	009
	Puducherry	-		0	-				
	Rajasthan			0	0				
24	Sikkim	-		0	•				
25	Tamil Nadu	-		0	÷				
26	Tripura	-		0	-				
	Uttar Pradesh	-		0	0				
	Uttarakhand	265	0	265	0				
	West Bengal	-	-	0	0				
30	Jammu & Kashmir	1767	1767	0	0				
	Lakshadweep	-		0	0				
32	Meghalaya	-		0	0				
	Mizoram	-		0	0				
	Nagaland	-		0	0				
	Punjab	-		0	0				
	TOTAL	5138	3804	1334	293	776	C	776	850